

year 1961-62. [Placed in Library. See No. LT-836/63].

(m) Annual Report of the Development Council for Art-Silk Industry for the year 1961-62. [Placed in Library. See No. LT-837/63].

(n) Annual Report of the Development Council for Oils, Soaps and Paints for the year 1961-62. [Placed in Library. See No. LT-838/63].

(o) Annual Report of the Development Council for Food Processing Industries for the year 1961-62. [Placed in Library. See No. LT-840/63].

(p) Annual Report of the Development Council for Heavy Electrical Industries for the year 1961-62. [Placed in Library. See No. LT-841/63].

(q) Annual Report of the Development Council for Organic Chemical Industries for the year 1961-62. [Placed in Library. See No. LT-842/63].

(r) Annual Report of the Development Council for Glass and Ceramics for the year 1961-62. [Placed in Library. See No. LT-843/63].

(s) Annual Report of the Development Council for Internal Combustion Engines, Power Driven Pumps, Air Compressors and Blowers for the year 1961-62. [Placed in Library. See No. LT-844/63].

12.08 hrs.

OPINION ON BILL

Shri J. B. S. Bist (Almora): I beg to lay on the Table Paper No. I to the Bill further to amend the Hindu Succession Act, 1956 which was circulated for the purpose of eliciting opinion thereon by the direction of the House on the 22nd June, 1962.

ESTIMATES COMMITTEE

TWELFTH AND SEVENTEENTH REPORTS

Shri Dasappa (Bangalore): I beg to present the following Reports of the Estimates Committee:—

- (1) Twelfth Report relating to action taken by Government on the recommendations contained in the Hundred and thirtyeight Report of the Estimates Committee (Second Lok Sabha) on the Ministry of External Affairs.
- (2) Seventeenth Report relating to action taken by Government on the recommendations contained in the Ninety-second Report of the Estimates Committee (Second Lok Sabha) on the Growth of Civil Non-Plan Expenditure.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 25th February, 1963 will consist of—

- (1) Further consideration of the Motion of Thanks on President's Address moved by Shri R. S. Pandey and seconded by Dr. K. L. Rao.
- (2) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1962-63.

- (3) Further consideration and passing of the Agricultural Re-finance Corporation Bill, 1962.
- (4) Consideration and passing of the Central Sales Tax (Amendment) Bill, 1963.
- (5) Consideration of a motion for reference of the Government of Union Territories Bill, 1963, to a Joint Committee.
- (6) General Discussion on the Railway Budget for 1963-64.

I may also inform the House that the General Budget for 1963-64 will be presented at 5 p.m. on Thursday, February 28, 1963. The House will transact normal business upto 4 p.m. on that date and will adjourn to re-assemble again at 5 p.m.

Shri Ranga (Chittoor): May I draw your attention once again to the need for the Estimates Committee to study the Supplementary Demands which have been placed before us now, and also those that were passed so far as the Defence Ministry is concerned. More than Rs. 100 crores would come to be sanctioned for them. The House would not be in a position to study these things properly for lack of explanations. Would you kindly be good enough to direct the Estimates Committee to study these things as soon as possible.

Mr. Speaker: Not in this manner that I should straightaway give a direction. I will look into this if it is possible.

12.10 hrs.

MOTION ON ADDRESS BY THE PRESIDENT—Contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri R. S. Pandey and seconded by Dr. K. L.

Rao on the 20th February, 1963, namely:—

“That an Address be presented to the President in the following terms:—

“That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 18th February, 1963.”

Also further consideration of amendments moved on the 20th February.

Shri Hem Barua (Gauhati): Sir, the Presidential Address is an inspiring document in the sense that it gives a clarion call to the nation to awake, arise and not to stop till the goal is reached. What the nation needs today is mental and physical alertness and a will and urge to defend freedom against Chinese aggression. It is not enough to say that China cannot be trusted. Nor is it enough to say that China is historically notorious for double talking. Everything depends upon our capacity to modulate our attitudes and stimulate the sinews of our economy to meet the Chinese challenge. Our destiny depends on that. We must not allow the sands of time to slip from under our feet for time is neither neutral nor non aligned. It aligns itself powerfully with those who have the capacity to ride the tides of events with courage, determination and fortitude.

I do not want to refer to our past mistakes nor do I want to refer to the era of complacency and negligence. These are the words used by Dr. Radhakrishnan in a different context. But the fact remains that never was India humiliated as she has been humiliated today before the eyes of the world. To deny this naked fact would be self delusion. Even Sir